

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF NOVEMBER, 2017**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	MAIN CASES :-	01.11.2017									30.11.2017
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	9131	0	0	96	96	0	0	46	46	9181
2	CIVIL SECOND APPEAL	4546	0	0	76	76	0	0	86	86	4536
3	EXECUTION FIRST APPEAL	55	0	0	4	4	0	0	2	2	57
4	EXECUTION SECOND APPEAL	12	0	0	0	0	0	0	0	0	12
5	CIVIL MISC. APPEAL	23617	0	28	522	550	0	18	292	310	23857
6	CIVIL REVISION	474	0	0	26	26	0	0	27	27	473
7	CIVIL REVIEW	724	0	39	28	67	0	77	45	122	669
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	111	0	33	0	33	0	56	0	56	88
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	5	0	1	0	1	0	0	0	0	6
12	INCOME TAX APPEAL	79	0	73	0	73	0	118	0	118	34
13	WEALTH TAX APPEAL	0	0	0	0	0	0	0	0	0	0
14	SALES TAX REVISION	331	0	0	95	95	0	0	70	70	356
15	TESTAMENTARY CASES	0	0	0	0	0	0	0	0	0	0
16	COMPANY PETITION	76	0	0	0	0	0	0	1	1	75
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	20	0	0	1	1	0	0	2	2	19
19	COMPANY APPLICATION	176	0	0	3	3	0	0	4	4	175
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	47	0	0	0	0	0	0	2	2	45
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	37	0	2	0	2	0	0	0	0	39
24	SPECIAL APPEAL (WRITS)	1838	0	229	0	229	0	342	0	342	1725
25	CIVIL CONTEMPT	2387	0	51	169	220	0	82	167	249	2358
26	CIVIL WRITS	57274	0	101	2782	2883	0	113	2516	2629	57528
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	620	0	2	5	7	0	2	7	9	618
29	CIVIL REFERENCE	0	0	2	0	2	0	0	0	0	2
	TOTAL (A)	101570	0	561	3807	4368	0	808	3267	4075	101863
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	1	0	1	0	1	0	0	0	0	2
2	CRIMINAL APPEAL	19896	0	26	213	239	0	55	187	242	19893
3	CRIMINAL REVISION	7108	0	0	135	135	0	0	254	254	6989
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	10064	0	0	587	587	0	0	430	430	10221
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	817	0	0	2111	2111	0	0	2011	2011	917
6	CRIMINAL CONTEMPT	18	0	0	0	0	0	0	0	0	18
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	26	0	35	0	35	0	22	0	22	39
9	CRIMINAL LEAVE TO APPEAL	1187	0	6	41	47	0	13	78	91	1143
10	CRIMINAL WRITS	632	0	0	73	73	0	2	72	74	631
	TOTAL (B)	39750	0	68	3160	3228	0	92	3032	3124	39854
	TOTAL (A+B)	141320	0	629	6967	7596	0	900	6299	7199	141717
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	113	0	0	14	14	0	0	4	4	123
2	LEAVE TO APPEAL TO S.C.	0	0	0	0	0	0	0	0	0	0
3	CIVIL TRANS. APPLICATION	192	0	0	13	13	0	0	14	14	191
4	CRIMINAL TRANSFER	85	0	0	3	3	0	0	23	23	65
	TOTAL (C)	390	0	0	30	30	0	0	41	41	379
	GRAND TOTAL (A+B+C)	141710	0	629	6997	7626	0	900	6340	7240	142096